

Dated: 16.11.2020

**NOTIFICATION**

It is hereby notified that the Registrar Court of the Tribunal shall not convene from 17.11.2020 to 19.11.2020 and matters listed before Registrar Court may be adjourned by the Court master in the following manner:-

**Hearing Matters:**

<b>S.No.</b>	<b>Date already fixed</b>	<b>Next date of hearing</b>
1.	17.11.2020	23.11.2020
2.	18.11.2020	27.11.2020
3.	19.11.2020	04.12.2020

This notification issues with the approval of the competent authority of APTEL.

REGISTRAR

Copy To:

1. PPS to Hon'ble Chairperson, APTEL, New Delhi
2. PPS to Hon'ble Members, APTEL, New Delhi
3. Energy Bar Association, APTEL, New Delhi
4. Notice Board/ Website